

उत्सभाषित : इस पर इतना विस्तार से लोग बोल चुके हैं, अब आपको क्या कहना है ?

डा. जिनेंद्र कुमार जैन (मध्य प्रदेश) : महोदय, चूंकि गृह मंत्री जी यहाँ पर बैठे हुए हैं, इसलिए उनके कंसीडरेशन के लिए एक बसत कहना चाहता हूँ। यह सर्वविदित है कि जब भी इस प्रकार की विपदा आई है तो राष्ट्रीय स्वयं सेवक संघ ने बहुत ही बड़े लेवल पर कार्य किया है... (व्यवधान)। इसलिए मैं प्रार्थना करना चाहता हूँ कि राष्ट्रीय स्वयं सेवक संघ को वहाँ रहत का काम करने दिया जाए।

उत्सभाषित : यह एक ऐसा मामला है जिसमें जानें मरी है, भुखमरी हुई है। संसद सदस्यों ने एक मत से इसको स्वीकार किया है पार्टी से अलग होकर। इसलिए इसको पोलिटिकल लेवल पर न लाकर हम यह सोचें कि किस तरह की मदद वहाँ करें।

THE LEADER OF THE HOUSE (SHRI S. B. CHAVAN) : Madam Deputy Chairperson, I will convey the sentiments of the House to the hon. Agriculture Minister. I presume that the Bihar Government must have submitted some kind of a memorandum to the Government of India and if they have not submitted, then it will be a terrible matter because it is bound to take considerable time. If they have submitted a memorandum, then I can request the Agriculture Minister to send a high-powered team, make a proper assessment and try to help by our Government to the extent possible.

THE DEPUTY CHAIRMAN : Thank you. Now I have two small matters. One is, Mr. S. K. T. Ramachandran and the other is, Mr. John F. Fernandes. Mr. Ramachandran, please speak... (Interruptions).... I will call you (Interruptions)....

SHRI JAGESH DESAI (Maharashtra) : I have sent it, Madam.

THE DEPUTY CHAIRMAN : I have not got it. I have got constraint of time. I have called Mr. Ramachandran.

SHRI CHIMANBHAI MEHTA (Gujarat) : Madam, I have asked to permit me.

SHRI JAGESH DESAI : I have also sent my name, Madam.

THE DEPUTY CHAIRMAN : I have not received them but I have called Mr. Ramachandran. I will find out... (Interruptions).

RE-WRONG NEWS BROADCAST BY A. I. R. ABOUT THE HIJACKING OF SHRI S. K. T. RAMACHANDRAN, MEMBER, RAJYA SABHA

SHRI S. K. T. RAMACHANDRAN (Tamil Nadu) : Mr. Desai, I am called. Mr. Desai, I am called.... (Interruptions)....

Madam, with deep concern and I hope the whole House will share my concern, I wish to inform how unchecked reports are broadcast in the news bulletins of the All India Radio. Day before yesterday, i.e. on 27th March, 1993 at 2.30 p.m., there was a broadcast in Tamil Nadu. In that, they had given a news about the hijacking. Madam, while they were giving the names of those people who were among the hijacked, unfortunately, the name of Mr. S. K. T. Ramachandran, Member of the Rajya Sabha, was also one! (Interruptions)

THE DEPUTY CHAIRMAN : You were hijacked or you were not hijacked? (Interruptions)....

एक छोटी सी बात होती है उससे आप इतना कन्फ्यूज फीलते हैं कि सरकार भी कन्फ्यूज हो जाती है।

SHRI S. K. T. RAMACHANDRAN : Madam, I have no intention of hijacking anything and I would have been happier if I had been hijacked because it would have been a strange experience and I would also have caught that unarmed fellow and I would have become a hero all of a sudden in the country. But I did not have that chance.... (Interruptions)....

SHRI PRAMOD MAHAJAN (Maharashtra) : Madam, in that case, I will travel only by his flight... (Interruptions)....

SHRI S. K. T. RAMACHANDRAN : Then he should also be a hijacker, Madam (Interruptions)

SHRI PRAMOD MAHAJAN : We will travel safely (Interruptions)

SHRI S. K. T. RAMACHANDRAN : They have hijacked the whole nation... (Interruptions)

THE DEPUTY CHAIRMAN : Let us not hijack the time of the House!... (Interruptions)

SHRI S. K. T. RAMACHANDRAN : Madam, what I am concerned about is... (Interruptions)

THE DEPUTY CHAIRMAN : Order, order, please ... (Interruptions)

SHRI S. K. T. RAMACHANDRAN : Madam, this news was broadcast and broadcast through a Government media. You see, Madam, unfortunately, there was a death in the family on that morning and a lot of people had come there for mourning. With this kind of a news, you can imagine what sort of panic it would have created. Therefore, my point is that such unauthorised, unchecked, news items are broadcast by All India Radio, and if this continues, what would be its credibility? Leave alone the question of credibility. What panic would it have created if a had been put in the death list? What would have happened? Before releasing such important news items, should they not check them up and should they not go in for verification? The Indian Airlines Office is there. If they had consulted them, they would have known the truth. I do not know under what circumstances my name was included. I want a detailed inquiry into this... (Interruptions)

THE DEPUTY CHAIRMAN : Mr. Ramachandran, I understand your concern ... (Interruptions)

SHRI S. K. T. RAMACHANDRAN : Madam, kindly listen to me... (Interruptions)

THE DEPUTY CHAIRMAN : I am listening... (Interruptions)

SHRI S. K. T. RAMACHANDRAN : Madam, it is not a matter concerning me alone, but this is a matter concerning the whole nation. If such wrong news items are broadcast, what would happen? It is not the concern of the nation? How does All India Radio get that information while I was not at all in that plane? So, I would like the whole House and the Chair to direct the Minister of Information and Broadcasting to have an investigation into the matter and come to this House with a report... (Interruptions)

SHRI V. NARAYANASAMY (Pondicherry) : It should have been verified... (Interruptions)

PROF. SAURIN BHATTACHARYA (West Bengal) : I also join him in his demand, Madam.

SHRI S. K. T. RAMACHANDRAN : This should not happen in the future... (Interruptions)

THE DEPUTY CHAIRMAN : Order, please... (Interruptions) We have got constraints of time. The honourable Member raised a matter saying that his name had been mentioned while he was not in the plane. Let us hope that there is no hijacking and there is no such mistake. That is all ... (Interruptions)

डा. ईश्वर चन्द्र गुप्ता (उत्तर प्रदेश) : सैंडम, इनके परिवार की क्या हालत हुई होगी ?

THE DEPUTY CHAIRMAN : It is a very simple matter.

जिनके साथ इस तरह के इसी तरह बात है उनके परिवारों की क्या हालत होती होगी ?

It is a very very simple matter and it is that by mistake his name was mentioned in the list of those who were hijacked. It should not have been mentioned. That is all.

SHRI S. K. T. RAMACHANDRAN : Excuse me, Madam, It is not a simple matter... (Interruptions) It is not a simple

matter, but it is a serious issue, because the Government media gave this wrong information. The people will believe in it and, so, if this is continued, what would be the credibility of this media? Can you rely on this kind of information? Madam, this is not the case of Mr. S. K. T. Ramachandran alone, but it is a case of the whole country. About this kind of information given by a Governmental media I am seriously concerned and so, I am bringing it to the notice of the House. Not because I am involved in this, but because I do not want such a thing to happen again. That is all... (*Interruptions*)...

THE DEPUTY CHAIRMAN : Mr. Ramachandran, I agree with you wholly. Now, will you please take your seat? I agree with you cent per cent... (*Interruptions*).

SHRI S. K. T. RAMACHANDRAN : Madam, I want the Minister to go into the matter and submit a report to the House... (*Interruptions*).

THE DEPUTY CHAIRMAN : Enough is enough. Now, please take your seat... (*Interruptions*).

RE-DEMAND FOR IMPLEMENTATION OF THIRD PAY COMMISSION RECOMMENDATIONS FOR DELHI UNIVERSITY LIBRARY AND LABORATORY STAFF

SHRI VISHWASRAO RAMRAO PATIL (Maharashtra) : Madam, I am very thankful to you for giving me permission to raise a very vital and important issue. Madam, the Library and Laboratory staff of the Delhi University have gone on a strike for their justified and reasonable demands regarding the implementation of the Third Pay Commission recommendations. In all this, the students are the worst sufferers. They say that they were relying on the library and that their papers require at least three books each for reference. The prices of these books are anywhere from Rs. 70 to Rs. 100. The students in the hostels say that they are the worst hit as they had lost the access to books as well as to the reading room. Particularly, the hard-hit are the students from the weaker sections who say that they have to pay a lot to get photostat copies from the shops.

Madam, the demands of the Library and Laboratory staff are reasonable. The Third Pay Commission's recommendations of 1973 have not been fully implemented with regard to their pay-scales while the Fourth Pay Commission's recommendations of 1986 were announced and implemented. It is very shocking to note that the Delhi University and the University Grants Commission have not implemented the recommendations of the Third Pay Commission. It is also interesting to note that the highest body of the Delhi University, the Executive Council has accepted in principle to remove the anomalies in the pay scales and that suitable scales for suitable jobs, that is, equal work for equal pay, etc. will be given. Due to this strike, in some colleges, the practical examinations are not being held. According to the 'Hindustan Times' of 27th March, 1993, the Delhi University announced that the examinations are being postponed by one week. On the one hand, the Delhi University authorities are not implementing the recommendations of the Third Pay Commission, and on the other they are threatening the employees for the withdrawal of the strike failing which stern action would be taken against them. Madam, I, therefore, request that the Human Resource Development Minister should immediately intervene in the matter and bring back normalcy in the University campus of Delhi.

PROF. SAURIN BHATTACHARYA (West Bengal) : Madam, I associate myself with this.

SUSPENSION OF KONKAN RAILWAY WORK IN A DISPUTED SECTOR

THE DEPUTY CHAIRMAN : Mr. John Fernandes.

SHRI JOHN F. FERNANDES (Goa) : Madam, the people of Goa are very grateful and thankful to the hon. Prime Minister.

THE DEPUTY CHAIRMAN : Before he speaks, I think, the House will agree